

NOTICE

Please take notice that Hon'ble Division Bench No.01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not sit today i.e on 14.06.2022. Cases listed before Their Lordships shall remain stand over. Urgent matters, if any, of the roster of Their Lordships may be mentioned before Hon'ble Division Bench No.02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mr. Justice Deepak Roshan in court No.12.

Please take further notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single today i.e on 14.06.2022 at 11.30 A.M. and take up the cases listed before His Lordship in the Notified List.

By Order,

Sd/-

Dated the 14th June,2022
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Tuesday The 14th June 2022

COURT NO. 2

SINGLE BENCH (BENCH ID-24812)

AT 11:30 AM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	W.P(C)/736/2013	RAJ KISHORE SINGH vs THE STATE OF JHARKHAND AND ORS	JAI SHANKAR TRIPATHI SUMAN TRIPATHY NAMRATA KUMARI ABHAS KR PANDEY	RAM NIVAS ROY
	RESIDUARY MATTERS-00			
2	W.P(C)/1015/2013	HRIDYA NAND YADAV vs COLLECTARIATE	AJAY KR SINGH PARSHU RAM PRASAD	SUMIR PRASAD
	CODE OF CIVIL PROCEDURE, 1908			
3	A.APPL/17/2021	MS NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED THROUGH ITS AUTHORIZED SIGNATORY RAKESH KUMAR vs MS TULSYAN RICE MILL PVT LTD THROUGH ITS DIRECTOR BANWARI LAL AGGARWAL	VIKAS PANDEY JANAK KUMAR MISHRA RAKHI SHARMA DEEPAK KR SINHA	
	IA NO, 5099/2021 (For Amendment Petition)			
	ARBITRATION & CONCILATION ORDINANCE, 1996			
4	A.APPL/35/2021	MS NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED THROUGH TRIBHUWAN SINGH BORA vs MS ASSAY CERAMICS AND CHEMICALS PVT LTD THROUGH ITS DIRECTOR SAPNA GOEL	VIKAS PANDEY JANAK KUMAR MISHRA RAKHI SHARMA DEEPAK KR SINHA	
	IA NO, 5088/2021 (For Amendment Petition)			
	ARBITRATION & CONCILATION ORDINANCE, 1996			
5	A.APPL/36/2021	MS NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED THROUGH TRIBHUWAN SINGH BORA vs MS ANAPRAS FOOD PRODUCT PVT LTD THROUGH ITS DIRECTOR MITHILESH KUMAR SINGH	VIKAS PANDEY JANAK KUMAR MISHRA RAKHI SHARMA DEEPAK KR SINHA	
	IA NO, 5097/2021 (For Amendment Petition)			
	ARBITRATION & CONCILATION ORDINANCE, 1996			
6	A.APPL/38/2021	MS NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED THROUGH TRIBHUWAN SINGH BORA vs MS JAI GURU PARBOILED RICE MILL PVT LTD THROUGH ITS DIRECTOR BHOLA NATH MANDAL	VIKAS PANDEY JANAK KUMAR MISHRA RAKHI SHARMA DEEPAK KR SINHA	
	IA NO, 5093/2021 (For Amendment Petition)			
	ARBITRATION & CONCILATION ORDINANCE, 1996			
7	A.APPL/40/2021	MS SANJAY CHOUDHARY THROUGH ITS PROPRIETOR SANJAY CHOUDHARY vs THE CHAIRMAN CUM MANAGING DIRECTOR JHARKHAND STATE FOOD AND CIVIL SUPPLY CORPORATION LTD	SAURAV ARUN UJJAWAL SINHA	MRINAL KANTI ROY
	ARBITRATION & CONCILATION ORDINANCE, 1996			
8	A.APPL/41/2021	MS SANJAY CHOUDHARY THROUGH ITS PROPRIETOR SANJAY CHOUDHARY vs THE CHAIRMAN CUM MANAGING DIRECTOR JHARKHAND STATE FOOD AND CIVIL SUPPLY CORPORATION LTD	SAURAV ARUN UJJAWAL SINHA	MRINAL KANTI ROY
	ARBITRATION & CONCILATION ORDINANCE, 1996			

9	A.APPL/42/2021	RAJ KUMAR vs THE CHAIRMAN CUM MANAGING DIRECTOR JHARKHAND STATE FOOD AND CIVIL SUPPLY CORPORATION LTD	SAURAV ARUN UJJAWAL SINHA	MRINAL KANTI ROY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
10	A.APPL/43/2021	MS VSA INFRA PROJECT PVT LTD REPRESENTED BY KANTA REDDY ALIAS KONAL REDDY vs MS AT LIBRA BPL JV COMPANY REPRESENTED BY RAHUL SINGH MD	AWANISH SHEKHAR	
		ARBITRATION & CONCILATION ORDINANCE, 1996		
11	A.APPL/45/2021	MS BAGU CONSTRUCTION THROUGH ITS PROPIETOR SHRI MADAN SINGH vs UNION OF INDIA	RAHUL SABOO GAURANG JAJODIA AMITESH KUMAR GEASEN KUNAL CHANDRA SUMAN	GAUTAM RAKESH
		ARBITRATION & CONCILATION ORDINANCE, 1996		
		Orders		
12	A.APPL/37/2021	MS NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED THROUGH TRIBHUWAN SINGH BORA vs MS BIHARIJEE RICE MILLS PVT LTD THROUGH ITS DIRECTOR HARSH VARDHAN GADODIA	VIKAS PANDEY JANAK KUMAR MISHRA RAKHI SHARMA DEEPAK KR SINHA	
	IA NO, 5104/2021 (For Amendment Petition)	ARBITRATION & CONCILATION ORDINANCE, 1996		
		Admission		
13	W.P(C)/1001/2013	ASHWINI KUMAR BHATIA AND ORS vs EXCISE AND PROHIVITION	RAJESH KUMAR MANINDRA KR SINHA DEEPAK KR BHARATI AMIT KUMAR	A.G CHANDRA PRABHA
		CODE OF CIVIL PROCEDURE, 1908		
14	W.P(C)/1024/2013	KALI CHARAN MAHTO AND ORS vs THE STATE OF JHARKHAND AND ORS	MAHESH TEWARI GANESH PATHAK PANKAJ KR DUBEY	MD. SHAMIM AKHTAR BHAWESH KUMAR SREENU GARAPATI
		LAND ACQUISITION ACT 1894		
15	W.P(C)/1026/2013	JAGDISH PRASAD BHAGAT vs COLLECTARIATE	RITA KUMARI NEETU SINGH SARFARAZ AKHTAR	VIKASH KISHORE PRASAD
	IA NO, 1183/2019 (For Modification of Order)	MUTATION PROCEEDING		
16	W.P(C)/1032/2013	SHIV KUMAR LATH vs PAPPU KUMAR LATH AND ORS	ANAND KR PANDEY	KAUSHIK SARKHEL BANDANA SINHA ARVIND KR SINGH
	IA NO, 4947/2014 (For Stay Vacating Petition)	CODE OF CIVIL PROCEDURE, 1908		
17	W.P(C)/1046/2013	PREM LAL MANDAL AND ANR vs URBAN DEVELOPMENT DEPARTMENT	DHANAJAY KR DUBEY NEELAM TIWARY SUDHANSHU SHEKHAR CHOUDHARY AKSHAY KR MAHATO	AJIT KUMAR SUMEET GADODIA RAHUL SABOO RUPESH SINGH
		MUNICIPAL		
18	W.P(C)/1049/2013	MD MOHAMMED ANSARI AND ANR vs COLLECTARIATE	VIJAY KUMAR ROY	RAJEEV RANJAN MISHRA
		CODE OF CIVIL PROCEDURE, 1908		
19	W.P(C)/1052/2013	RAJESH KUMAR vs JHARKHAND STATE POLLUTION CONTROL BOARD THROUGH ITS CHAIRMAN AND ORS	SHANKAR LAL AGARWAL	RAHUL SABOO
		AIR (PREVENTION & CONTROL OF POLLUTION) ACT 1981		

20	W.P(C)/1063/2013	TIRATH RAM SALUJA vs RAJENDRA KUMAR AND ORS	RAHUL KR GUPTA CHANDRA SHEKHAR SINGH PIYUSH CHITRESH	
		CODE OF CIVIL PROCEDURE, 1908		
21	A.APPL/1/2022	DYNAMIC TARANG PVT LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR SRI MANISH KUMAR vs THE STATE OF JHARKHAND	AMIT KUMAR DAS SAURAV KUMAR SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY	PARTH S. A. SWAROOP PATI
		ARBITRATION & CONCILATION ORDINANCE, 1996		
22	A.APPL/3/2022	MS SANJAY KUMAR UPADHYAY THROUGH ITS PROPRIETOR SANJAY KUMAR UPADHYAY vs THE MANAGING DIRECTOR JHARKHAND STATE BUILDING CONSTRUCTION CORPORATION LIMITED	AMIT KUMAR DAS SAURAV KUMAR SAHAY GAURAV PIYUSH	
		ARBITRATION & CONCILATION ORDINANCE, 1996		
23	A.APPL/5/2022	MS SANJAY KUMAR UPADHYAY THROUGH ITS PROPRIETOR SANJAY KUMAR UPADHYAY vs THE MANAGING DIRECTOR JHARKHAND STATE BUILDING CONSTRUCTION CORPORATION LIMITED	AMIT KUMAR DAS SAURAV KUMAR SAHAY GAURAV PIYUSH	
		ARBITRATION & CONCILATION ORDINANCE, 1996		
24	A.APPL/6/2022	MS INDU ZML ZHENGZHOU DESIGN XINFENG CONSORTIUM THROUGH SAKET BIHARI SINGH vs MS BHARAT COKING COAL LIMITED THROUGH ITS GENERAL MANAGER	RAHUL KUMAR APOORVA SINGH VISHAL KUMAR	ANOOP KR MEHTA
		ARBITRATION & CONCILATION ORDINANCE, 1996		
25	A.APPL/9/2022	MS AIRPLAZA RETAIL HOLDINGS PRIVATE LIMITED THROUGH MR SATYAJEET SRIVASTAVA vs SANTOSH KAUR BINDRA	RITESH KUMAR GUPTA SUMEET GADODIA SHILPI SANDIL RANJEET KUSHWAHA RAJIV RANJAN SIDDHARTH RANJAN	
		ARBITRATION & CONCILATION ORDINANCE, 1996		